GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3679 TO BE ANSWERED ON 16.03.2018

BETI BACHAO BETI PADHAO SCHEME

3679. SHRI J.J.T. NATTERJEE:

SHRI PRABHAKAR REDDY KOTHA:

DR. P. VENUGOPAL:

SHRI Y.S. AVINASH REDDY:

SHRI VINOD KUMAR SONKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of Beti Bachao Beti Padhao (BBBP) scheme, districts selected/covered and the Child Sex Ratio (CSR) thereunder along with the funds allocated, released and utilised under the scheme during each of the last three years and the current year, State/ UT-wise;
- (b) whether the Government has not released any funds to some States/UTs, particularly Telangana under the scheme in spite of repeated requests therefrom, if so, the details thereof and the reasons therefor along with the corrective measures taken by the Government for release of funds;
- (c) whether the Government proposes to further expand the scheme so as to include more/all districts there under and if so, the details thereof;
- (d) the impact of the scheme in improving the CSR in the country indicating the assessment study, if any, made in this regard and the outcome thereof;
- (e) the geographical areas in which implementation of the scheme is more challenging along with the additional measures, if any, being taken by the Government in these areas; and
- (f) the further measures taken by the Government to popularise the scheme and address the problem of CSR in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

(a) & (c): Beti Bachao Beti Padhao Schene (BBBP) was launched by Hon' Prime Minister on 22nd January, 2015, addresses the declining Child Sex Ratio (CSR) and related issues of women empowerment and aims to change mindsets to value girl child. It is a tri-ministerial effort of Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development. The key elements of the scheme include nation-wide awareness and advocacy campaign and multi- sectoral interventions. Beti

Bachao Beti Padhao Scheme is currently being implemented in 161 districts across the country. The Government of India has decided to expand the BBBP scheme and covering all the 640 districts (as per census 2011) in the Country, through Multi-sectoral intervention in 244 districts in addition to existing 161 districts and Alert District Media & Advocacy in 235 districts. A list of States/UTs wise Child Sex Ration (CSR) is at Annexure –I, a list of States/UTs wise number of districts selected for multi-sectoral interventions and advocacy & media campaign is at Annexure-II and a list of States/UTs wise funds released under the scheme during last three years and current year is at Annexure-III.

No such situation happened under BBBP Scheme where funds have not been released on receipt of complete District Action Plan from States/UTs.

- (d) To improve the Child Sex Ratio and to create an enabling environment for the education of girl child is a long-term challenge. CSR is calculated on Decadal basis by Registrar General of India through census. As per HMIS data of MoHFW, out of 161 selected districts, sex ratio at birth (SRB) has shown improving trend in 104 districts (1 district stable trend) in the period between 2015-16 and 2016-17. There are indications of initial encouraging trends. BBBP is already capturing collective consciousness in the Country. The scheme has been well received and in the last three years, several local innovative interventions have been demonstrated by the districts and States/UTs with support from Departments of WCD, Health & Education, besides National Media and advocacy campaigns through I&B.
- (e) BBBP scheme is now being implemented in all 640 districts as per census 2011 across the country. It aims to address the issue of declining Child Sex Ratio (CSR) through a mass campaign across the country targeted at changing societal mindsets and creating awareness about the criticality of the issue. It is a joint initiative of Ministry of Women and Child Development, Ministry of Health & Family Welfare and Ministry of Human Resource Development. The Sectoral interventions under the programme include the following:
 - i) Ministry of Women and Child Development: Promote registration of pregnancies in first trimester; Undertake training of stakeholders; Community mobilization & sensitization; Identify and involve Gender Champions; Reward & recognition of institutions and frontline workers.
 - ii) Ministry of Health & Family Welfare: Monitoring for effective implementation of Pre-Conception and Pre-Natal Diagnostic Techniques (PCP&DT) Act, 1994 includes strengthening PNDT Cells and setting up monitoring committees; Increase institutional deliveries; Promoting registration of births.
 - iii) Ministry of Human Resource Development: Ensure universal enrolment of girls; achieve decreased drop-out rate; Implement girl child friendly standards in schools; Strict implementation of Right to Education (RTE); Construction of functional toilets for girls.
- (f) Multi-sectoral interventions and Media campaign and advocacy outreach of BBBP are taken up for greater coverage/reach in the country. BBBP is already capturing collective consciousness in the Country. To sensitize the masses and for changing their mindset a Nation-wide 360 degree campaign launched which includes radio spots/jingles in Hindi and regional languages, video spots. SMS campaigns, community engagement through various media activities such as mobile exhibition vans, and field publicity Mailers, Hand-outs, Brochures and other IEC material in English, Hindi and regional languages as well. Nukkad Natak are taken up in hindi and regional languages.

Annexure referred to in reply to Part (a) of the Lok Sabha Question No. 3679 for 16.03.2018 by Shri J.J.T. Natterjee, Shri Prabhakar Reddy Kotha, Dr. P. Venugopal, Shri Y.S. Avinash Reddy and Shri Vinod Kumar Sonkar regardingBetiBachaoBetiPadhao.

A list of States & UTs wise Child Sex Ratio (CSR) as per Census 2001 and 2011

Name of State/UT	Census 2001	Census 2011	Name of State/UT	Census 2001	Census 2011
Haryana	819	834	Odisha	953	941
Punjab	798	846	Goa	938	942
J&k	941	862	Nagaland	964	943
Delhi	868	871	Tamil Nadu	942	943
Chandigarh	845	880	Jharkhand	965	948
Rajasthan	909	888	Karnataka	946	948
Gujarat	883	890	West Bengal	960	956
Uttarakhand	908	890	Sikkim	963	957
Maharashtra	913	894	Tripura	966	957
Uttar pradesh	916	902	Assam	965	962
Daman &Diu	926	904	Kerala	960	964
Himachal Pradesh	896	909	Pondicherry	967	967
Lakshadweep	959	911	A&n islands	957	968
Madhya pradesh	932	918	Chattisgarh	975	969
D & N Haveli	979	926	Meghalaya	973	970
Bihar	942	935	Mizorum	964	970
Manipur	957	930		964	972
Andhra Pradesh	961	939	Arunachal Pradesh		

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A list of States/UTs wise number of districts selected for multi- sectoral interventions and advocacy & media campaign-

S.N.	State/UT	No. of existing	No. of new	No. of new	Total no. of
		Advocacy and	Districts for	Districts for	Districts
		Media Plan	Advocacy and	Advocacy and	
		and Multi	Media Plan	Media Plan	
		Sectoral	and Multi		
		Action	Sectoral		
			Action		
1	Andaman& Nicobar	1	0	2	3
2	Andhra Pradesh	1	7	5	13
3	Arunachal Pradesh	1	5	10	16
4	Assam	1	0	26	27
5	Bihar	1	16	21	38
6	Chandigarh	1	0	0	1
7	Chhattisgarh	1	1	16	18
8	Dadra & Nagar Haveli	1	0	0	1
9	Daman & Diu	1	1	0	2
10	Goa	1	0	1	2
11	Gujarat	9	13	4	26
12	Haryana	20	1	0	21
13	Himachal Pradesh	3	5	4	12
14	Jammu & Kashmir	15	6	1	22
15	Jharkhand	1	11	12	24
16	Karnataka	1	4	25	30
17	Kerala	1	0	13	14
18	Lakshadweep	1	0	0	1
19	Madhya Pradesh	6	36	8	50
20	Maharashtra	16	15	4	35
21	Manipur	1	7	1	9
22	Meghalaya	1	0	6	7
23	Mizoram	1	1	6	8
24	Nagaland	1	6	4	11
25	NCT of Delhi	7	2	0	9
26	Odisha	1	14	15	30
27	Puducherry	1	0	3	4
28	Punjab	20	0	0	20
29	Rajasthan	14	19	0	33
30	Sikkim	1	0	3	4
31	Tamil Nadu	1	10	21	32
32	Telengana	1	7	2	10
33	Tripura	1	0	3	4
34	Uttar Pradesh	21	47	3	71
35	Uttarakhand	5	8	0	13
36	West Bengal	1	2	16	19
- 50	Total	161	244	235	640

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A list of States/UTs wise fund released during last three years and current year under BBBP. (Amount in lakh)

Andaman & Nicobar	S.N.	State/UTs	Funds Released				
2 Andhra Pradesh 36.34 8.45 - 25.71001 3 Arunachal Pradesh - 43.42 - 32.505 4 Assam 36.34 8.45 - 2.77925 5 Bihar 36.34 8.45 - 2.77925 6 Chhattisgarh - 44.79 - 36.9142 7 Chandigarh - 32.50 - 19.525 8 Dadar & Nagar Havelli - 38.55 - 16.36 9 Daman and Diu 13.81 20.95 - 11.9 10 Delhi - 231.27 - 97.85887 11 Goa - 44.79 - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.95 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16			2014-15	2015-16	2016-17	2017-18 *	
Assam 36.34 8.45 - 2.77925	1	Andaman & Nicobar	-	38.55	16.2525	21.66348	
4 Assam 36.34 8.45 - 2.77925 5 Bihar 36.34 8.45 - 20.7132 6 Chhattisgarh - 44.79 - 36.9142 7 Chandigarh - 32.50 - 19.525 8 Dadar & Nagar Havelli - 32.50 - 19.525 8 Dadar & Nagar Havelli - 33.55 - 16.36 9 Daman and Diu 13.81 20.95 - 11.9 10 Delhi - 231.27 - 97.85887 11 Goa - 44.79 - - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 <t< td=""><td>2</td><td>Andhra Pradesh</td><td>36.34</td><td>8.45</td><td>-</td><td>25.71001</td></t<>	2	Andhra Pradesh	36.34	8.45	-	25.71001	
5 Bihar 36.34 8.45 - 20.7132 6 Chhattisgarh - 44.79 - 36.9142 7 Chandigarh - 32.50 - 19.525 8 Dadar & Nagar Havelli - 38.55 - 16.36 9 Daman and Diu 13.81 20.95 - 11.9 10 Delhi - 231.27 - 97.85887 11 Goa - 44.79 - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 <td< td=""><td>3</td><td>Arunachal Pradesh</td><td>-</td><td>43.42</td><td>-</td><td>32.505</td></td<>	3	Arunachal Pradesh	-	43.42	-	32.505	
6 Chhattisgarh - 44.79 - 36.9142 7 Chandigarh - 32.50 - 19.525 8 Dadar & Nagar Havelli - 38.55 - 16.36 9 Daman and Diu 13.81 20.95 - 11.9 10 Delhi - 231.27 - 97.85887 11 Goa - 44.79 - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhar	4	Assam	36.34	8.45	-	2.77925	
7 Chandigarh - 32.50 - 19.525 8 Dadar & Nagar Havelli - 38.55 - 16.36 9 Daman and Diu 13.81 20.95 - 11.9 10 Delhi - 231.27 - 97.85887 11 Goa - 44.79 - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 -	5	Bihar	36.34	8.45	-	20.7132	
B Dadar & Nagar Havelli - 38.55 - 16.36	6	Chhattisgarh	-	44.79	-	36.9142	
9 Daman and Diu 13.81 20.95 - 11.9 10 Delhi - 231.27 - 97.85887 11 Goa - 44.79 - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - <t< td=""><td>7</td><td>Chandigarh</td><td>-</td><td>32.50</td><td>_</td><td>19.525</td></t<>	7	Chandigarh	-	32.50	_	19.525	
10 Delhi - 231.27 - 97.85887 11 Goa - 44.79 - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 <td>8</td> <td>Dadar & Nagar Havelli</td> <td>-</td> <td>38.55</td> <td>-</td> <td>16.36</td>	8	Dadar & Nagar Havelli	-	38.55	-	16.36	
11 Goa - 44.79 - - 12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24	9	Daman and Diu	13.81	20.95	-	11.9	
12 Gujarat - 318.05 - 112.92536 13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3	10	Delhi	-	231.27	-	97.85887	
13 Haryana 223 434.91 126.58 408.873 14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516	11	Goa	-	44.79	-	-	
14 Himachal Pradesh 36.34 49.55 - 89.7198 15 Jammu & Kashmir 28.95 366.54 15.6225 260.24063 16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135	12	Gujarat	_	318.05	-	112.92536	
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16 Jharkhand - 39.83 - - 17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30	14	Himachal Pradesh	36.34	49.55	-	89.7198	
17 Karnataka - 41.48 - 32.505 18 Kerala - 44.79 - - 19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 </td <td>15</td> <td>Jammu & Kashmir</td> <td>28.95</td> <td>366.54</td> <td>15.6225</td> <td>260.24063</td>	15	Jammu & Kashmir	28.95	366.54	15.6225	260.24063	
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19 Madhya Pradesh 101.35 109.14 22.7497 101.29506 20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 3	17	Karnataka	-	41.48	-	32.505	
20 Maharashtra 158.73 370.88 - 295.3895 21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34	18	Kerala	-	44.79	-	-	
21 Manipur 18.14 8.72 - 44.9501 22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35	19	Madhya Pradesh	101.35	109.14	22.7497	101.29506	
22 Meghalaya - 43.24 16.225 17.12517 23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - 27.555	20	Maharashtra	158.73	370.88	-	295.3895	
23 Mizoram - 44.79 - 32.5 24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	21	Manipur	18.14	8.72	-	44.9501	
24 Nagaland 36.34 8.45 24.0475 23.3 25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	22	Meghalaya	-	43.24	16.225	17.12517	
25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	23	Mizoram	-	44.79	-	32.5	
25 Odisha 18.14 26.65 - 31.79516 26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555							
26 Puducherry - 18.15 - 28.1135 27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	24	Nagaland	36.34	8.45	24.0475	23.3	
27 Punjab 250.97 385.26 - 510.99465 28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	25	Odisha	18.14	26.65	_	31.79516	
28 Rajasthan 115.43 357.47 36.0887 245.6982 29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	26	Puducherry	-	18.15	-	28.1135	
29 Sikkim - 44.79 32.505 42.0875 30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	27	Punjab	250.97	385.26	-	510.99465	
30 Tamil Nadu 18.14 23.04 - 30.88 31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	28	Rajasthan	115.43	357.47	36.0887	245.6982	
31 Telengana - 44.79 - 11.32149 32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	29	Sikkim	-	44.79	32.505	42.0875	
32 Tripura - 44.79 - - 33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	30	Tamil Nadu	18.14	23.04	-	30.88	
33 Uttar Pradesh 187.98 429.73 - 569.25 34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	31	Telengana	-	44.79	-	11.32149	
34 Uttarakhand 21.15 133.50 - 96.40005 35 Lakshadweep - - - 27.555	32	Tripura	-	44.79	-	-	
35 Lakshadweep 27.555	33	Uttar Pradesh	187.98	429.73	-	569.25	
	34	Uttarakhand	21.15	133.50	-	96.40005	
Total 1337.49 3908.91 290.0709 3298.84818	35	Lakshadweep	-	-	-	27.555	
		Total	1337.49	3908.91	290.0709	3298.84818	

^{*} As on 9.3.2018